

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 216 OF 2003

Applicant/s S.P. La/ Resptrts. UOI Bors.

Advocate for Applicant/s K. K. Mishra Advocate for Respondent/s D. Mathur
Ravi Ranjan

Notes of the Registry	Orders of the Tribunal	Sheet No. O.A. 216/03
	<u>19.01.2011</u>	Hon'ble Dr. K.B.S. Rajan, Member (J) Hon'ble Mr. S.N. Shukla, Member (A)
	<p>Mr. K. K. Mishra, learned counsel for the applicant, submits that there has been no instruction from the applicant and appropriate orders may be passed.</p> <p>In view of the above, OA is dismissed for non prosecution.</p> <p style="text-align: center;"> AM  JM</p> <p style="text-align: center;">/Shashi/</p>	Contd. On Sheet No. _____